much has got to be deducted from the cost price, especially when the PAC has drawn the attention of the Government to such things in the past.

Shri Jagjivan Ram: That does not apply in these cases where an ad hoc quantity of steel is to be supplied. I have not myself seen that particular clause in the agreement. I have not seen the agreement, but I presume that that is the normal feature in all such cases and care would have been taken of that aspect.

## WRITTEN ANSWERS TO QUES-TIONS

## Irrigation and Power Targets under First Five Year Plan in Rajasthan

\*1424. Shri Harish Chandra Mathur: Will the Minister of Irrigation and Power be pleased to state what steps, if any, have been taken to remove the causes for the abnormal shortfall in irrigation and power targets under the First Five Year Plan in Rajasthan?

The Deputy Minister of Irrigation and Power (Shri Hathi): In regard to irrigation, the Planning Commission have inter alia addressed the State Government to appoint Working Groups to investigate the causes of shortfall and find out ways and means of quick development of irrigation.

As regards the power sector, the shortfall has been mainly due to the delays in the procurement of material and equipment and lack of experienced technical personnel. Necessary assistance is being rendered to the State Government in the procurement of electrical plant and equipment, transmission line materials etc., to the extent possible.

## Kolleru Lake in West Godavari District Andhra Pradesh

+1425. Shri B. S. Murthy: Shri M. V. Krishna Rac:.

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 17 on the 20th March, 1957 and state;

- (a) whether the Andhra Pradesh Government have since sent any scheme for the development of Kolleru Lake in West Godavari District Andhra Pradesh; and
- (b) if so, the details of the proposed scheme?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) No, Sir.

(b) Does not arise.

## Central Foodgrain Godowns

\*1426. Shri J. R. Mehta: Will the Minister of Food and Agriculture be pleased to state:

- (a) what was the wastage per maund per annum of wheat and rice stored in Central Godowns for the latest year for which figures may be available;
- (b) what is the normal period for which wheat and rice can be preserved without risk of damage or deterioration in godowns which have not been made scientifically rust or insect proof;
- (c) whether the Government of India has constructed any godowns which may be rust or insect or moisture proof;
- (d) if so, how many and of what capacity; and
- (e) how long can wheat and rice be stored in these godowns without risk of damage or deterioration?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) For the year 1956 quantities of wheat and rice damaged or deteriorated in storage worked out to 0.05 and 0.13 chhattaks per maund, respectively.

(b) There can be no normal period for safe storage of grain in such godowns as deterioration may start immediately after storage, unless adequate steps are taken for preservation.